

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI COURTS: DELHI

ORDER

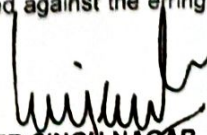
Consequent upon order bearing no. 1313-1346/G-IA/DHC/2022 dated 21/03/22 of Hon'ble High Court of Delhi, New Delhi, the following transfer & posting of Drivers are made with immediate effect in view of official exigencies :-

S.N	Name of the Driver	From	To
1	Sh Prem Chand S/o Sh. Nathu Ram E.Code:- 10017 Mobile:- 9718544387	Pool Car Section, Dwarka Courts, New Delhi. (previously attached with Sh Narottam Kaushal, Ld. Principal District & Session Judge, South-West, Dwarka)	Pool Car Section, South, Saket Court, New Delhi (Attached with Sh Narottam Kaushal, Ld. Principal District & Session Judge, South, Saket.
2	Sh Jitender S/o Sh Mahavir Singh E.Code:- 10104 Mobile:- 8076533633	Pool Car Section, Tis Hazari Court, Delhi. (previously attached with Sh Dharmesh Sharma, Ld. Principal District & Session Judge, West District, THC)	Pool Car Section, Patiala House Courts. (Attached with Sh Dharmesh Sharma, Ld. Principal District & Session Judge, New Delhi, Patiala House Courts.)
3	Sh Ashok Kumar S/o Late Sh Radhey Shyam E.Code:-54720417 Mobile:- 9958894707	Family Courts, East District, Karkardooma, Delhi. (previously attached with Sh Sanjay Kumar, Ld. Principal Judge, Family Courts, East District, Karkardooma, Delhi.)	Pool Car Section, Tis Hazari Courts, Delhi. (Attached with Sh Sanjay Kumar, Ld. Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.)
4	Sh Mahender Kumar S/o Late Sh. Mange Ram E.Code:- 10044. Mobile:- 9312888381	Pool Car Section, Patiala House Court, New Delhi.	Pool Car Section, Tis Hazari Courts, Delhi. (Attached with Sh Sanjay Kumar, Ld. Principal District & Sessions Judge, West District, THC, Delhi.)
5	Sh Som Nath S/o Sh Mahinder Lal E Code:- 10035 Mobile:- 9868664100	Pool Car Section, South, Saket Court, New Delhi	Pool Car Section, Dwarka Courts, New Delhi.
6	Sh. Sunil Kumar S/o Sh Bhim Singh E.Code:- 10036 Mobile:- 9958275656	Pool Car Section, Tis Hazari Court, Delhi.	Pool Car Section, Dwarka Courts, New Delhi.
7	Sh Gulshan Kumar S/o Lt Sh Charan Dass Kumar E.Code:- 67498884 Mobile:- 9899347931	Pool Car Section, Patiala House Court, New Delhi.	Pool Car Section, Rohini Courts, New Delhi.
8	Pawan Yadav S/o Sh Ram Kishan Yadav E.code:-34062333/ 10020 Mobile: 9868904290	Pool Car Section, Dwarka Courts, New Delhi.	Pool Car Section, Saket Court, New Delhi

This issue is with the approval of Ld. Principal District & Sessions Judge (HQ's), Delhi.

Note :-

- (I) Concerned driver(s) may be directed to takeover and handover the charge of respective vehicle immediately. Concerned dealing assistant may be directed to send repair and maintenance file accordingly.
- (II) Non-compliance of the aforesaid order or proceeding on leave immediately shall be deemed as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rule.


GAJENDER SINGH NAGAR
Officer-In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 24875 - 24945 Pool Cars/T&P/THC/2022

Delhi, dated the 04 APR 2022

Copy forwarded for information and necessary action to:-

1. The PS to District & Sessions Judge (HQs), Room No. 302A, Tis Hazari Courts, Delhi
2. The PS to LD. District & Sessions Judge, Patiala House Court (New Delhi), Rohini Courts (New Delhi) Karkardooma (Delhi), RADC (New Delhi), Saket Courts & Dwarka Courts (New Delhi).
3. The Senior Administrative Officer (Judl.), Administration Branch (III), THC Courts (Central), Rohini Courts (New Delhi), Karkardooma (Delhi), Patiala House Courts (Delhi), RADC (New Delhi), Saket Courts & Dwarka Courts (New Delhi).
4. The A.O., Accounts Branch Rohini Courts/ Patiala House Courts/Karkardooma (Delhi)/Dwarka Courts (New Delhi), Website committee (English & Hindi), Tis Hazari (Central), Rohini Courts (New Delhi), Patiala House Courts (Delhi), Karkardooma (Delhi), RADC (New Delhi), Saket Courts & Dwarka Courts (New Delhi).
5. Personal File Admin. Branch III, Tis Hazari Courts, Rohini Courts (New Delhi), Patiala House Courts (Delhi), Karkardooma (Delhi), RADC (New Delhi), Saket Courts & Dwarka Courts (New Delhi).
6. Dealing Assistant (Leave, ACR seat, Service book seat, Layer Seat), Admn..III, Central (THC), New Delhi (PHC) and North-West (Rohini), Karkardooma (Delhi), RADC (New Delhi), Saket Courts & Dwarka Courts, New Delhi.
7. The Drivers concerned with the directions to comply the order immediately.
8. The Branch Incharge, Pool Car Branch, Rohini, Patiala House Court, Karkardooma, RADC, Saket Courts and Dwarka Courts with the direction to submit the compliance report qua joining of the aforesaid drivers to the undersigned.
9. Guard File.


 Officer-In-charge, Pool Car Section,
 Tis Hazari Courts, Delhi.